

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P. (C) No.1273 of 2014**

**Registrar (Judicial) Suo Motu** .... **Petitioner**  
Mr. Gautam Misra, Senior Advocate (Amicus Curiae)  
-versus-  
**State of Odisha** .... **Opposite Party**  
Mr. M. K. Khuntia, AGA

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE A. K. MOHAPATRA**

**ORDER**  
**02.12.2021**

**Order No.**

43. 1. Mr. Khuntia, learned Additional Government Advocate states that on the basis of the instructions received by him, an affidavit will be filed within a week with an advance copy to Mr. Gautam Misra, learned Amicus Curiae.
2. List on 11<sup>th</sup> January, 2022.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(A.K. Mohapatra)**  
**Judge**